

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 59
TO BE ANSWERED ON 04.02.2019

Higher Education Regulator

59. SHRI RAM CHARITRA NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is set to replace the apex higher education regulator body University Grants Commission with the higher education commission of India;
- (b) if so, the details thereof;
- (c) whether the draft act is in accordance with the commitment of the Government to reform the regulatory mechanism to provide more autonomy to higher education institutes to promote excellence and facilitate holistic growth of the education system; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)

(a) to (d): The Ministry has prepared a draft Higher Education Commission of India Bill to repeal the University Grants Commission (UGC) Act, 1956 and for establishment of the Higher Education Commission of India (HECI) for promoting the quality of academic instruction, maintenance of academic standards and autonomy of good performing higher educational institutions for free pursuit of knowledge, innovation, incubation, skills and entrepreneurship, and for facilitating access, inclusion and opportunities to all, and providing for comprehensive and holistic growth of higher education and research in a competitive global environment.
